- (iv) G.S.R. 265(E) published in Gazette of India dated the Ist April, 1984 together with an explanatory memorandum regarding rates of exchange for conversions of certain foreign currencies into Indian currency or viceversa. [Placed in Library See No L.T—8102/84.]
- (2) A copy of Noitfication No. G.S.R. 250 (E) (Hindi and English versions) published in Gazettee of India dated the 31st March, 1984 together with an explanatory memorandum regarding exemption to components and raw-materials cleared for repair of oceangoing vessels by ship repair units, from the whole of the duty of excise leviable thereon, under the Central issued Excise Rules, 1944. Placed in Library. See No. L.T-8103/ 84.

Review on and Annual Report of Handicrafts and Handlooms Exports Corporation of India, Ltd., New Delhi for 1982-83 and Central Cottage Industries Corporation of India Ltd., New Delhi for 1980-81

SHRI VISHWANATH PRATAP SINGH: On behalf of Shri P.A. Sangma, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (a) (i) Review by the Government on the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1892-83.
 - (ii) Annual Report of the

Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. L.T— 8104/84.]

- (b) (i) Review by the Government on the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 1980-81.
 - (ii) Annual Report of the Central Cottage Industries Corporatian of India Limited, New Delhi, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L T. -8105/84.]

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Forty-sixth Report

SHRI A. C. DAS (Jaipur): I beg to present the Forty-sixth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Home Affairs—Reservations for and employment of Scheduled Castes and Scheduled Tribes in Assam Rifles,